

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**


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**NOTIFICATION**

Dated Shillong, the 19<sup>th</sup> December, 2017

**NO.LJ (B) .19/2014/115** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri S.H.Nadon, Executive Engineer, Water Resources, Ri-Bhoi District, Nongpoh	<b>Within Ri-Bhoi District, Nongpoh.</b>	<b>Deputy Commissioner, Ri-Bhoi District, Nongpoh.</b>
2.	Shri G.Shylla, District Horticulture Officer, Ri Bhoi District, Nongpoh	- do -	- do -
3.	Smti D.D.Umdor, E.E., PHE, Ri Bhoi District, Nongpoh.	- do -	- do -
4.	Shri S.Lyngdoh, E.E, PHE Umsning, Ri Bhoi District, Nongpoh.	- do -	- do -
5.	Shri E.Lyngdoh, E.E. PWD(Rds), Nongpoh, Ri Bhoi District, Nongpoh	- do -	- do -
6.	Shri W.H.Pakynstein, District Agriculture Officer, Ri Bhoi District, Nongpoh.	- do -	- do -
7.	Shri F.K.Umdor, E.E PWD (Rds) Umsning.	- do -	- do -
8.	Shri P.S.Tynsong, Block Development Officer, Umsning	- do -	- do -
9.	Shri D.Marbaning, Suoverintendent Engineer, PHE, Nongpoh	- do -	- do -
10.	Shri K.B.Lakiang, Asstt. Director of Horticulture, O/o District Horticulture Officer, Ri-Bhoi District, Nongpoh	- do -	- do -

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B). 19/2014/115- A, Dated Shillong, the 19<sup>th</sup> December, 2017**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh. With a request to circulate to all Officers concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

***By order etc...,***

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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